

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(CAA) NO. 391/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company	Eternity Infrabuild Pvt Ltd & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

July
16 10 17

Ld. Counsel for the petitioners mentioned the matter and requested for preponement of the next date of hearing, which was fixed on 10/11/2017. Prayer is not allowed.

List the matter on 10/11/2017 for hearing as already fixed.

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(Jinan K.R.)
Member (J)

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(Vijai Pratap Singh)
Member (J)